

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 7th June, 2018

No.HC.VII-167 (Pt.-III)/2014/3217/A.### Hon'ble the High Court has been pleased to nominate Shri Aditya Hazarika, Registrar (Administration), Gauhati High Court, Guwahati to attend the launching programme of '**Nyaya Vikas**' - an online monitoring system for monitoring the construction of Court Buildings and Residential Buildings, scheduled to be held **at 3:00 pm on 11th June, 2018 in Hall No. 5, Vigyan Bhavan, New Delhi.**

The Officer is to attend the programme accordingly.

No.HC.VII-167 (Pt.-III)/2014/3218/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Nagaland, Mizoram and Arunachal Pradesh to attend the launching programme of '**Nyaya Vikas**' - an online monitoring system for monitoring the construction of Court Buildings and Residential Buildings, scheduled to be held **at 3:00 pm on 11th June, 2018 in Hall No. 5, Vigyan Bhavan, New Delhi-**

Sl. No.	Name	Designation
1.	Smti Yarenjungla Longkumer	Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)
2.	Smti. Helen Dawngliani	Registrar, Gauhati High Court, Aizawl Bench, Aizawl (Mizoram)
3.	Shri Nani Grayu	Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)

The Officers are also to attend a **half day training of trainers programme of Users to be held on 12th June, 2018 in the India International Centre, 40, Max Mueller Marg, New Delhi.**

The Officers are to attend the programmes accordingly.

By order,
Sd/- M.K. Kalita
i/c Registrar General
Gauhati High Court, Guwahati


3/6/18

Memo No. HC.VII-167 (Pt.-III)/2014/3219 - 3235/A dated 07.06.2018

Copy forwarded for information and necessary action to:

1. Shri G.R. Raghavender, Joint Secretary, Department of Justice, Ministry of Law & Justice, New Delhi.
2. Shri C.K. Reejonia, Deputy Secretary, Department of Justice, Ministry of Law and Justice, New Delhi.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

9. The Registrar (Vig. /Admn. / Judl.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.
12. Smti Yarenjungla Longkumer, Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)
13. Smti. Helen Dawngliani, Registrar, Gauhati High Court, Aizawl Bench, Aizawl (Mizoram)
14. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)
15. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


4/6/18
i/c Registrar General

01.06.18